## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

T.P. Nos. 203-A/2016, 203-B/2016, 203-C/2016 In TP No. 203/397-398/NCLT/AHM/2016 (New) C.A. Nos.216/2016, 227/2014, 228/2014 In C.P. No. 27/397-398/CLB/DL/1995 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

Name of the Company:

J.P Srivastava & Sons (Rampur) Pvt. Ltd.

V/s.

Gwalior Sugar Company Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE** 

1. habba harad for Ms Trivedid Adv Yupta Adv

R 1,3,6,7,8,10

## **ORDER**

None present for Petitioner. Learned Advocate Ms. Prabha Prasad i/b Trivedi & Gupta present for Respondents No. 1, 3, 6, 7, 8 and 10.

List the matter on 07.12.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 10th day of November, 2017.